GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4110 ANSWERED ON:18.12.2012 IMPLEMENTATION OF NPYAD Antony Shri Anto;Singh Shri Dushyant

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the salient features of the National Programme for Youth and Adolescent Development (NPYAD) scheme implemented by the Government in the country;
- (b) the total funds allocated/released/spent under the scheme during each of the last three years and the current year, State-wise;
- (c) whether the Government has reviewed the implementation of the said scheme;
- (d) if so, the details of deficiencies identified along with the corrective measures taken thereon; and
- (e) whether there have been any disparities in the utilization of the funds and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS(SHRI JITENDRA SINGH)

- (a) The salient features of the scheme titled National Programme for Youth Adolescent Development (NPYAD) are as under:
- (i) The scheme provides for financial assistance in the form of grant-in-aid under five programmes namely Youth Leadership and Personality Development, Promotion of National Integration, Promotion of Adventure, Development and Empowerment of Adolescents and Technical and Resource Development. Out of the above activities Youth Leadership and Personality Development and Technical and Resource Development are implemented exclusively through Nehru Yuva Kendra Sangathan (NYKS) and Rajiv Gandhi National Institute of Youth Development (RGNIYD) respectively.
- (ii) As per the modified Scheme, financial assistance is provided to All India NGO/other voluntary organizations working in the field of youth development, Autonomous organizations under the administrative control of the Government and State Government organizations, Universities and other Educational Institutions etc.
- (iii) The scheme beneficiaries are Youth in the age group of 13-35 years and Adolescents in the age group of 10-19 years
- (iv) On approval of the programme, grant-in-aid is released to the concerned organizations up to 50% of the approved amount as first instalment. In the case of State/UT Government and autonomous organizations under the Government, 90% of the approved amount may be released as 1st installment. The balance grant is released on completion of the programme and on receipt of Utilisation Certificate and other relevant documents.
- (v) The scheme also lays down the cost norms for the various activities carried out under the programme.
- (vi) Any provision in the scheme guidelines including cost norms may be modified/relaxed with the approval of Secretary of the Department in consultation with the Financial Advisor of the Ministry.
- (vii) The scheme also recognizes the individual efforts by youth in community development and adventure activities and provides for conferring National Youth Award and Tenzing Norgay National Adventure Awards on individuals doing exceptional work in their respective fields. Under the scheme, the National Youth Festival is also organized every year from 12th to 16th January, to commemorate the birth anniversary of Swami Vivekananda, in one of the States of India which is willing and equipped to host it.
- (b) A statement indicating release of funds under the scheme during each of the last three years and current year State-wise is annexed.
- (c) & (d) The scheme has been reviewed from time to time and accordingly the scheme has undergone modifications to make it more effective. The release of funds to the project implementing agencies is now made only through electronic funds transfer to make the funding speedy and more transparent. Also from the current financial year all the organizations applying for grants under the scheme are required to register themselves on line on the NGO Partnership System, software developed by Planning Commission.
- (e) No disparity has been noticed in the utilization of the funds under the scheme.